

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:16  
ANSWERED ON:22.11.2011  
DEVELOPMENT OF YOUTH SPORTS  
Choudhary Shri Bhudeo;Dhurve Jyoti

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number of proposals received by the Union Government from the State Governments regarding development and promotion of sports in their States alongwith the action taken on such proposals during each of the last three years and current year, State-wise;
- (b) the details of various schemes/programmes implemented by the Government to identity sports skill/nurture sports talents and for the development of youth in the country including rural, tribal and backward areas alongwith the achievement made so far, State- wise and scheme- wise;
- (c) the funds allocated/released/spent for promotion of sports as well as upliftment of youths during each of the last three years and the current year, scheme/programme-wise; and
- (d) the details of the steps taken/being taken by the Government to implement the National Youth and Sports Policy impartially and ensure transparency therein?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a)to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO.16 FOR 22.11.2011 REGARDING DEVELOPMENT OF YOUTH/SPORTS BY SHRI BHUDEO CHOUDHARY AND SHRIMATI JYOTI DHURVE, HON'BLE MEMBERS OF PARLIAMENT

(a) Government of India is incentivizing the State Governments in the task of promotion and development of sports through various sports promotional programmes. Grants-in-aid are provided mainly under two schemes viz., Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) and Urban Sports Infrastructure Scheme (USIS), to State Governments.

(i) Number of proposals received from the State Governments under 'Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) scheme for development of playfields and conduct of annual competitions and action taken on such proposals during the last three years and current year are as follows:-

s.No Year Development of playfields Conduct of annual competitions

Number of proposals received (Rs. from States and approved)	Amount released (Rs. in crore)	Number of proposals received (Rs. from States and approved)	Amount released (Rs. in crore)
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1. 2008-09 24 83.85 5 5.93

2. 2009-10 07 105.00 18 24.91

3. 2010-11# 30 260.84 42 88.05#

4. 2011-12 2 87.95 20 26.42  
(upto  
31.10.11)

Total 63 537.64 85 145.31

# Includes funds released to Nehru Yuva Kendra Sangathan (NYKS) for sports competitions.

Note: Block grant of Rs.38.15 crore was released to SAI during 2008-09 and 2009-10 for annual competitions; SAI in turn released the grants to States/UTs. State-wise details are given in the statement at Annexure-I & II

Urban Sports Infrastructure Scheme (USIS) has been introduced on pilot basis for two years(2010-11 and 2011-12) to address gaps in the entire sports eco system in a holistic manner. Grants-in-aid is provided to States and UTs for modernization/up-gradation of sports facilities (i.e. laying of synthetic athletic track, astro turf for hockey and football ground) and construction of multi-purpose indoor hall; for promotion of and preservation of community playfields; promotion of capacity building through coach training, including community coaches, utilizing existing infrastructure by filling critical gaps. Year-wise number of proposals received and approved are given below:-

(Rs. in crore)

Sl. No.	Year	Number of proposals received	No. of proposals approved	Amount released
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1	2010-11	29	4	12.50
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2	2011-12	11	7	20.62
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Total	40	11		33.12
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State-wise details are given in a statement at Annexure-III.

(b) Apart from annual sports competitions organized under PYKKA at block, district, state and national levels which provide a huge base for talent identification, sports talents in the age group of 14 to 21 years, particularly from rural, tribal and backward coastal areas, are identified and nurtured in the various sports training centres of the Sports Authority of India (SAI) across the country. Around 14,280 such children/youth are being trained in various SAI training centres across the country (on both residential and non-residential basis). Details of SAI's training schemes and achievements for the last four years are given at Annexure-IV.

Nehru Yuva Kendra Sangathan (NYKS) is implementing a number of youth development schemes viz., National Youth Corps (NYC), National Programme for Youth and Adolescent(NPYAD), Training for Skill upgradation Development programme, etc. Further, Ministry is implementing various regular youth programmes like awareness generation, cultural programme, work camps, celebration of National and International days/weeks, Sports promotion and adventure promotion, district youth Convention, etc.

(c) Details of funds allocation and expenditure under various plan schemes for promotion of sports during last three years and current year are given in Annexure-V. The details pertaining to youth development are given in Annexure-VI.

(d) Twin objectives of National Sports Policy 2001 are 'Sports for all and 'achieving excellence in sports'. The schemes mentioned above have in-built monitoring mechanism for implementation in an impartial and transparent manner. MIS-PYKKA which is online operationalisation of PYKKA activities ensures transparency and accountability. Eminent sportspersons who have retired from active sports have been engaged as observers for monitoring the ongoing PYKKA activities in the States.

The National Youth Policy, 2003, has recognized an inter sectoral approach as a pre-requisite for dealing with youth development issues. It advocates the establishment of a coordinating mechanism among the various Central Government Ministries/Departments and between the Central and State Governments and the community-based organizations/youth organizations for facilitating convergence in youth- related schemes,for developing comprehensive policy initiatives for youth development.